

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 415**  
**IB/27/ND/2024**

**IN THE MATTER OF:**

Dss Healthcare Private Limited

...

Applicant

**Under Section 59 (IBC)**

**Order delivered on 08.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Shashank Tandon CS

For the ROC

: Ms. Jyoti Khurana, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Mr. Shashank Tandon, Company Secretary on behalf of the Applicant as well as Ld. Counsel for the ROC are present through VC. Ld. Counsel for the Respondent has submitted that they have filed the report today in the Registry. Ld. Counsel for the ROC is directed to serve a copy of the report on the Counsel for the Applicant. List the matter on **03.06.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**